

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /24/9/AMR/2021		9 of IBC	RDC Concrete (India) Pvt Ltd Vs BGR Energy Systems Ltd

**ORDER**

Mr.Parth Agrawal, proxy counsel for the OC present. Mr.Sankarnarayanan Gopalan, representative of the CD present and seeks further time for engaging another counsel. He has been time and again reminded that they have been taking time on one pretext on the other. By the next date of hearing, if the counsel is not engaged, the matter would be heard and decided on merits. List the matter on 12.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN